

2

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA NO.2699/92      DATE OF DECISION:16.11.1992.

SHRI PRABHU DAYAL      ...PETITIONER

VERSUS

UNION OF INDIA THROUGH  
CHIEF OF THE AIR STAFF  
AIR HEADQUARTERS, VAYU  
BHAWAN, NEW DELHI &  
OTHERS      ...RESPONDENTS

CORAM:-

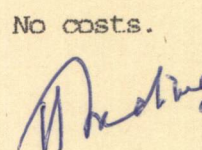
THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE PETITIONER SHRI D.S. JAGOTRA, COUNSEL

JUDGEMENT (ORAL)  
(HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN)

Dismissed as withdrawn. No costs.

  
(I.K. RASGOTRA)  
MEMBER (A)

  
(V.S. MALIMATH)  
CHAIRMAN

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